



# HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2025

Starred Question

26th March, 2025

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Total Question - 20

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To Open SDO Civil Complex

**\*141 Smt. Manju Choudhary (Nangal Chaudhry):**

Will the Revenue and Disaster Management Minister be pleased to state the time by which the new SDO Civil Complex in the Nangal Chaudhry Assembly Constituency is likely to be opened togetherwith the details thereof?

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**For Ownership Rights Under CM Svamitva Yojana**

**\*142 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is fact that 41 Shops in Shivaji Colony Market, 50 shops in Subhash Road Market, 54 shops in Kachcha Beri Road Market, 12 shops in Gandhi Camp Market and 9 shops in Civil Road Market, Rohtak have been constructed by the Municipal Corporation, Rohtak and the tenant shopkeepers have applied for ownership of these shops under the Chief Minister Svamitva Scheme and all the abovesaid shops are to be transferred to all the shopkeepers under the said scheme;

b) if so, the reasons for which the ownership rights of these shops have not been given to the tenant shopkeepers despite of the fact that they have the possession of these shops as a tenant for more than 25 years;

c) whether it is also a fact that the land of other department is falling inside the area of said shops; and

d) if so, the efforts are being made by the Government to solve the said problem togetherwith the time by which the ownership rights are likely to be given to tenant shopkeepers?

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### **The Number of Sanctioned and Vacant Posts of Doctor and Paramedical Staff**

**\*143 Smt. Shakti Rani Sharma (Kalka):**

Will the Health Minister be pleased to state the total number of sanctioned and vacant posts of Doctors and Paramedical Staff in the Hospitals, CHCs, PHCs, and Rural dispensaries in Kalka Assembly Constituency till to date togetherwith the institution wise details thereof?

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### **To Develop New HSVP Sectors**

**\*144 Ch. Aftab Ahmed (Nuh):**

Will the Chief Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to allot the residential plots through draw system in the Sectors of Haryana Shehri Vikas Pradhikaran in State;

b) whether there is also any proposal under consideration of the Government to develop the new HSVP sectors in State in future;

c) if so, the time by which the work on the said proposal is likely to be started practically; and

d) if not, the reasons thereof?

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### **To Carpet the Road**

**\*145 Sh. Kanwar Singh (Mahendragarh):**

Will the Public Works(B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to carpet the roads from Mahendergarh to Ateli and Bawania to Sundrah; and

b) if so, the time by which the abovesaid roads are likely to be carpeted?

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#### **To Construct Accommodation for Police Officers and Officials**

**\*146 Sh. Vinod Bhayana (Hansi):**

Will the Chief Minister be pleased to state: -

a) whether it is a fact that there is no accommodation for Police Officers and Officials and there is no Police Line in Hansi; if so, whether there is any proposal under consideration of the Government to construct Police Line or Colony to solve the abovesaid problem togetherwith the time by which the abovesaid problem of accommodation for Police Officers and Officials is likely to be solved; and

b) whether it is also a fact that only 2 posts have been filled up out of the 8 sanctioned posts of DSP in district Hansi; if so, whether there is any proposal under consideration of the Government to fill up the remaining vacant posts of DSPs togetherwith the time by which such posts are likely to be filled up?

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#### **To Complete the Work of Covering and Beautification of Drain Number 6**

**\*147 Sh. Nikhil Madaan (Sonipat):**

Will the Urban Local Bodies Minister be pleased to state the time by which the works of covering and beautification of Drain No.6 which passes through the midst of the Sonipat City are likely to be completed togetherwith the details thereof?

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#### **To Provide Electricity Buses**

**\*148 Sh. Parmod Kumar Vij (Panipat City):**

Will the Transport Minister be pleased to state: -

a) whether it is a fact that the Government has made the provision to provide

50 electric buses to Panipat under the scheme, and out of which only 5 buses have been provided so far; and

b) if so, the time by which the remaining buses are likely to be provided?

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### **Regarding Content Created by Government Employees on Social Media**

**\*149 Sh. Shishpal Keharwala (Kalanwali):**

Will the Chief Minister be pleased to state: -

a) whether the Government employees of Haryana Government can use portals like Instagram, Facebook and YouTube to create content; if so, whether any criteria have been fixed by the Government in this regard;

b) whether during the duty and after duty timing the Government employees can use above said social media platform for increasing the knowledge and bringing awareness amongst the public; and

c) whether the sports player of State who got job under sports quota can upload the contents related to physical fitness and sports to bring awareness amongst the youths; if so, the manner under which the income earned through such contents is counted?

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### **To Open Women Colleges**

**\*150 Sh. Induraj Singh Narwal (Baroda):**

Will the Higher Education Minister be pleased to state:-

a) whether it is a fact that an announcement was made by the then Chief Minister and other Ministers during the Baroda By-Election in the year 2020 to open Women Colleges in village Bhainswal Kalan and Baroda of Baroda Assembly Constituency;

b) if so, the steps taken by the Government in this regard so far together with the reasons for delay; and

c) the time by which the buildings of abovesaid colleges are likely to be constructed?

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### **To Start Construction Work of Fud (Platform)**

**\*151 Sh. Satpal Jamba (Pundri):**

Will the Agriculture and Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that there is no metalled fud (Platform) for putting the crops at Government approved purchase centre in village Habri of Pundri Assembly Constituency; and

b) if so, the time by which the construction work of metalled fud (Platform) on the 18 acres of land as proposed by Gram Panchayat of village Habri is likely to be started?

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### **To Open a Medical College**

**\*152 Sh. Sunil Satpal Sangwan (Dadri):**

Will the Medical Education and Research Minister be pleased to state: -

a) whether it is a fact that the medical colleges are being opened by the Government in each district of State; and

b) if so, the time by which the medical college is likely to be opened in district Charkhi Dadri?

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### **To Include Villages in Same Block and Tehsil**

**\*153 Sh. Kuldeep Vats (Badli):**

Will the Revenue and Disaster Management Minister be pleased to state: -

a) whether it is a fact that three villages i.e. Bhindawas, Bilochpura and Shahjahanpur are falling under the tehsil Matanhail and their block is Jhajjar, due to which the people of these villages have to go Matanhail for their tehsil work and to block Jhajjar for their verification works which are situated in opposite directions; and

b) if so, whether there is any proposal under consideration of the Government to include the abovesaid villages in block and tehsil, Jhajjar togetherwith the details thereof?

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### **To Provide Basic Facilities in the Stadiums**

**\*154 Smt. Geeta Bhukkal (Jhajjar):**

Will the Minister of State for Sports be pleased to state:-

a) the time by which the bad condition of Swami Dayanand Saraswati Sports Stadium Jhajjar is likely to be improved by the Government;

b) the time by which the dilapidated boxing hall in the abovesaid stadium is likely to be maintained by the Government;

c) the time by which the basic facilities of equipment, track, toilets, drinking water and other facilities are likely to be provided in the abovesaid stadium; and

d) the time by which the basic infrastructure/facilities are likely to be provided by the Government in the stadiums situated in the various villages of Jhajjar Assembly Constituency i.e. Birdhana, Bahu, Matanhail, Kablana, Koyalpur, Sarsoli, Kheri Hoshdarpur and Jamalpur?

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### **To Reconstruct the Hospital Building**

**\*155 Sh. Balram Dangi (Mehem):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that the building of General Hospital, Meham is in dilapidated condition; and

b) if so, whether there is any proposal under consideration of the Government to re-construct the above said building togetherwith the details thereof?

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### **To Construct the Martyr's Memorial**

**\*156 Sh. Om Prakash Yadav (Narnaul):**

Will the Sainik and Ardh Sainik Welfare Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to

construct the Martyr's Memorial in the memory of the Martyrs of 1857 revolution in village Nasibpur of Narnaul Assembly Constituency; and

b) if so, the time by which the construction work of said memorial is likely to be started?

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### **To Supply the Irrigation Water for Two Weeks in a Month**

**\*157 Sh. Randhir Panihar (Nalwa):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) the steps taken by the Government to provide adequate irrigation water on permanent basis in the canals for the villages falling under the Nalwa and Adampur Assembly Constituencies;

b) the time by which the water for two weeks in a month on a permanent basis is likely to be provided to the farmers of the said area; and

c) the details of the proposal made by the Government to metal the unmetalled water courses falling under the Nalwa and Adampur Assembly Constituencies?

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### **To Fill-up the Vacant Posts of Anganwadi Helper and Worker**

**\*158 Sh. Ram Kumar Kashyap (Indri):**

Will the Women and Child Development Minister be pleased to state the block wise details of vacant posts of Anganwadi Helper and Worker in district Karnal togetherwith the time by which such posts are likely to be filled up?

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### **To Open a Trauma Center**

**\*159 Sh. Devender Kadyan (Ganaur):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to open a Trauma Centre on G.T. road in Ganaur; and

b) if so, the details thereof togetherwith the time by which the work on the

abovesaid proposal is likely to be started?

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### **To Supply Clean Potable Water**

**\*160 Sh. Harinder Singh (Hodal):**

Will the Public Health Engineering Minister be pleased to state whether there is any proposal under consideration of the Government to supply clean potable water in Hodal City and its nearby villages from Yamuna river under the Ranney-well scheme; if so, the details thereof?

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